

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.604  
TO BE ANSWERED ON 06.02.2017  
MAGHA 17, 1938 (SAKA)

BAN ON POLYTHENE AT MUSEUMS AND MONUMENTS

604. PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has banned the use/possession of polythene at monuments/memorials/museums in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to bring strict regulations with penal provisions of fine and punishment for violation of norms including polythene use at monuments/memorials/ museums; and
- (d) If so, the details and status thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a)&(b) Ministry of Culture has recommended prohibition on use of polythene. Archaeological Survey of India has declared all ASI protected Monuments and Archaeological Sites as 'Polythene Free Zone'. All the field offices of ASI have been directed for necessary compliance. In this regard Secretary (Culture) has also issued a D.O. letter to all the Chief Secretaries of States for their active cooperation for making centrally protected monuments as polythene free zone.
- (c) No such proposal is under consideration.
- (d) Does not arise.